## Agencies for Development of Primitive Tribes in M.P.

†1959. SHRI DILIP SINGH JUDEV: Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of authorities and agencies set-up in Madhya Pradesh for development and protection of primitive tribes;
- (b) the amount of funds provided by Central Government to each of them during the last five years and the items for which such amount has been provided;
- (c) the details of the amount of funds utilised by them, alongwith the target set in this regard; and
- (d) what are the details assessment made by the Central groups in respect of development and welfare of these tribal communities?

THE MINISTER OF TRIBAL AFFAIRS (SHRI JUAL ORAM): (a) Sixteen district level agencies have been set up in Madhya Pradesh for the development and protection of Primitive Tribal Groups (PTGs). No other authority has been constituted.

- (b) The Central Government does not provide funds directly to district level agencies set up for PTGs in Madhya Pradesh.
- (c) A statement showing agency wise details of financial targets fixed and utilisation thereof is enclosed as Annexure. [See Appendix 188, Annexure No. 53]
- (d) No specific assessment of Primitive Tribal Groups of Madhya Pradesh has been made by Central Groups.

## Coaching Centres for Madhyamik Failed ST Students

- 1960. SHRI KHAGEN DAS: Will the Minister of TRIBAL AFFAIRS be pleased to state:
- (a) whether any project proposal for providing coaching centres for Scheduled Tribe students, who have failed at the Madhyamik Examination, has been sent by the Government of Tripura for consideration of the Central Government;
- (b) if so, how many much coaching centres have been proposed to be set up; and

<sup>†</sup> Original notice of the question was received in Hindi.